

**GOVERNMENT OF INDIA
COMMERCE AND INDUSTRY
LOK SABHA**

UNSTARRED QUESTION NO:6377
ANSWERED ON:06.05.2013
RECOMMENDATIONS OF ADVISORY COMMITTEE
Singh Shri Ratan;Singh Dr. Sanjay

Will the Minister of COMMERCE AND INDUSTRY be pleased to state:

- (a) whether the Advisory Committee has sent its recommendations to the Union Government under sub section (2B) of section 29-B of the Industries (Development and Regulation) Act, 1951;
- (b) if so, the details of the recommendations during the last three years;
- (c) the manner in which small scale industries has been developed due to these recommendations and the reaction of the Government thereto;and
- (d) the corrective measures taken/being taken by the Government in this regard?

Answer

MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND INDUSTRY (DR. D. PURANDESWARI)

(a) & (b) Yes, Madam. The last meeting of the Advisory Committee on reservation under sub section (2B) of section 29-B of the Industries (Development and Regulation) Act, 1951 took place on 8.06.2010 which recommended for de-listing of the item 'PVC' Pipes including conduits -upto 110 mm dia and Fittings for PVC pipes including conduits upto 110 mm dia' from the list of items reserved for exclusive manufacture in SSI (now MSE) sector.

(c) & (d) This recommendation was approved by the Government and accordingly the item was dereserved vide Notification dated 30 July, 2010.